

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-1464(PB)/2018

IN THE MATTER OF:

a'XYKno Capital Services Pvt Ltd
Vs
Rattan India Power Ltd.

...

Applicant/Petitioner

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nikhil Nayyar, Sr. Adv. Mr. Vikram Hegde,
Mr. Shantanu Lakhotia, Naveen Hegde, Advs.

For Respondent : Mr. Alok Dhir, Mr. Karan Batura, Advs.

ORDER

List on 24.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.02.2021
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